

>12.01 hrs.

MESSAGE FROM RAJYA SABHA

Title: Messages received regarding passing of the Industrial Development Bank (Transfer of Undertaking and Repeal) Bill, 2003 by the Rajya Sabha without any amendment on 15.12.2003.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

(i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 15th December, 2003, agreed without any amendment to the Industrial Development Bank (Transfer of Undertaking and Repeal) Bill, 2003, which was passed by the Lok Sabha at its sitting held on the 8th December, 2003. "
